

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20318/2026 BLAPL/7066/2026	CHANDRAKANTA SETHI @ CHANDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2026
2	D-BLAPL/20321/2026 BLAPL/7067/2026	MIRZA SARIF BEG VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2026
3	D-BLAPL/20324/2026 BLAPL/7068/2026	KABITA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000031/2026
4	D-BLAPL/20325/2026 BLAPL/7069/2026	RANJIT KUMAR BISOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /168 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000770/2026
5	D-BLAPL/20333/2026 BLAPL/7070/2026	KAMA BARAL @ PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /221 /2002 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000392/2002
6	D-BLAPL/20334/2026 BLAPL/7071/2026	B. RAGHUNATH PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHATRAPUR /731 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000167/2026
7	D-BLAPL/20540/2026 BLAPL/7072/2026	SUMAN MOHAPATRA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	PURI TOWN /355 /2026 S.D.J.M.,PURI(Puri) GR/0000844/2026
8	D-BLAPL/20557/2026 BLAPL/7073/2026	SIBA PRASAD NAIK @ PRATAP VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /202 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000122/2026
9	D-BLAPL/20561/2026 BLAPL/7074/2026	MAHESH NAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002729/2025
10	D-BLAPL/19806/2026 BLAPL/7075/2026	KATI @ UPENDRA BAR VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	RUPSA /85 /2026 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000502/2026
11	D-BLAPL/20567/2026 BLAPL/7076/2026	SHIBU MALIK @ SHIBU @ SHIBA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000117/2026

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12	D-BLAPL/20049/2026 BLAPL/7077/2026	TARSEM SINGH SODHI VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PURI(Puri) GR/0000386/2026
13	D-BLAPL/20569/2026 BLAPL/7078/2026	CHANDAN DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000309/2026
14	D-BLAPL/20855/2026 BLAPL/7079/2026	DIPU BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /46 /2026 A.D.J.,TALCHER(Anugul) CT/0000076/2026
15	D-BLAPL/20232/2026 BLAPL/7080/2026	NAGESWAR MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /22 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000018/2025
16	D-BLAPL/20652/2026 BLAPL/7081/2026	RAJESH SAHAJI @ RAJESH S.MADANE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001186/2026
17	D-BLAPL/20654/2026 BLAPL/7082/2026	GOBARA @ SUBASH SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /214 /2025 A.D.J.,KENDRAPARA(Kendrapara) ST/0000057/2025
18	D-BLAPL/20140/2026 BLAPL/7083/2026	PADAMAN BINDHNI @ PADMAN BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /85 /2019 DISTRICT AND SESSIONS JUDGE,NAWAPADA TR/0000012/2019
19	D-BLAPL/20284/2026 BLAPL/7084/2026	BABULI PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /190 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000160/2024
20	D-BLAPL/20657/2026 BLAPL/7085/2026	SARBESWAR PATRA @ CHIKU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /232 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000031/2024
21	D-BLAPL/20287/2026 BLAPL/7086/2026	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000076/2026
22	D-BLAPL/20290/2026 BLAPL/7087/2026	CHHALKATA @ CHAMARU SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000003/2026
23	D-BLAPL/20299/2026	ARUNA BEHERA	TUSAR KUMAR MISHRA	/ /0

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	BLAPL/7088/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000016/2026
24	D-BLAPL/20856/2026 BLAPL/7089/2026	SAMA @ SUBHAM MUNDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /216 /2025 A.D.J.,TALCHER(Anugul) CT/0000136/2025
25	D-BLAPL/20304/2026 BLAPL/7090/2026	NARENDRA PRADHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR SADAR /202 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001293/2026
26	D-BLAPL/20316/2026 BLAPL/7091/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /108 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000280/2026
27	D-BLAPL/20317/2026 BLAPL/7092/2026	BINOD @ BINONANDA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CAPITAL P.S. /302 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001012/2026
28	D-BLAPL/20859/2026 BLAPL/7093/2026	LIPI @ CHINMAYEE DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BALANGA /176 /2026 J.M.F.C.,NIMAPARA(Puri) GR/0000467/2026
29	D-BLAPL/13855/2026 BLAPL/7094/2026	SURAJ KUMAR BANDRA VS STATE OF ODISHA	ANITA DASH VS	K.BALANG /38 /2020 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000122/2020
30	D-BLAPL/14625/2026 BLAPL/7095/2026	JOSEPH NAIK @ SONU NAIK @ NEPALI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	ORIENT /116 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000068/2025
31	D-BLAPL/17598/2026 BLAPL/7096/2026	NIKHIL @ NIKHILA KUMAR DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	INDUSTRIAL ESTATE PS /18 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000087/2026
32	D-BLAPL/17863/2026 BLAPL/7097/2026	MANOJ KUMAR ROUL @ JAGAN VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	KHAIRA /105 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000685/2026
33	D-BLAPL/18890/2026 BLAPL/7098/2026	PRADYUMNA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /197 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2026
34	D-BLAPL/19819/2026 BLAPL/7099/2026	SUBHANKAR BISWAS VS	SANJEEV UDGATA VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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35	D-BLAPL/20885/2026 BLAPL/7100/2026	STATE OF ODISHA PREMLAL NAIK VS	ANITA SAHOO VS	Spl/0000113/2023 / /0 SPECIAL JUDGE, TITLAGARH(Balangir)
36	D-BLAPL/19921/2026 BLAPL/7101/2026	STATE OF ODISHA SAGAR KUMAR NAYAK @ SAGAR NAYAK VS	RAJIB LOCHAN PATTNNAIK VS	2(A)CC/0000001/2026 MALKANGIRI /167 /2026 S.D.J.M.,MALKANGIRI(Malkangiri)
37	D-BLAPL/20072/2026 BLAPL/7102/2026	STATE OF ODISHA CHITRASEN MAHAPATRA VS	MANOJ KUMAR MALLICK VS	GR/0000209/2026 MAHILA P.S.(BBSR) /140 /2026 S.D.J.M.,BHUBANESWAR(Khordha)
38	D-BLAPL/20111/2026 BLAPL/7103/2026	STATE OF ODISHA DHABALESWAR JENA @ MANTU VS	RAMAKANTA MISHRA VS	CT/0000890/2026 G.R.P.S. (BALANGIR) /39 /2025 SPECIAL JUDGE,BALANGIR(Balangir)
39	D-BLAPL/20339/2026 BLAPL/7104/2026	STATE OF ODISHA JAYARAM SWAIN VS	MANOJ BIHARI DAS VS	Spl/0000032/2025 PARADEEP LOCK /45 /2026 SPECIAL JUDGE(POCSO), JAGATSINGH
40	D-BLAPL/20861/2026 BLAPL/7105/2026	STATE OF ODISHA PRAKASH NAIK VS	BIBHUTI BHUSAN BEHERA VS	Spl/0000027/2026 PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul)
41	D-BLAPL/20653/2026 BLAPL/7106/2026	STATE OF ODISHA PRASANTA MALLIK @ PRASHANTA MALLICK VS	JUGALA KISHORE PANDA VS	Spl/0000011/2026 PHIRINGIA /199 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
42	D-BLAPL/20164/2026 BLAPL/7107/2026	STATE OF ODISHA BRAHMANANDA PANDA VS	PRAFULLA KUMAR SAHU VS	Spl/0000105/2025 / / DISTRICT & SESIONS JUDGE,BHUBANE
43	D-BLAPL/20610/2026 BLAPL/7108/2026	STATE OF ODISHA ASHOK KUMAR MOHANTA VS	TARA PRASAD MOHAPATRA VS	TR/0000772/2025 TIRING /31 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP
44	D-CMP/29586/2026 CMP/1131/2026	STATE OF ODISHA DEEPAK KUMAR SAHU VS	AMIT PRASAD BOSE VS	CT/0000293/2026 / / CIVIL JUDGE (SD),ANGUL(Anugul)
45	D-CMP/29758/2026 CMP/1132/2026	DEBAHUTI SAHU KAILASH SENAPATI VS MENAKA BEHERA	SATYA NARAYAN MISHRA 4 VS	CS/0000093/2020 / / CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)

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46	D-CMP/29258/2026 CMP/1133/2026	MANAS RANJAN SWAIN VS BHAGAT CHARAN SAHU	SUBRAT SATPATHY VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000277/2016
47	D-CMP/30491/2026 CMP/1134/2026	BASANTI SAHOO VS SRIMATI SAHOO	RUDRA NARAYAN PARIJA VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu CS/0000395/2011
48	D-CMP/30465/2026 CMP/1135/2026	SRIPARNA HALDAR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000408/2022
49	D-CMP/31136/2026 CMP/1136/2026	SATYABHAMA BEHERA VS ASHIS KUMAR DAS	BHABANI SANKAR DAS VS	// CIVIL JUDGE (SD), SORO(Baleshwar) EC/0000005/2023
50	D-CMP/31021/2026 CMP/1137/2026	RAMESWAR AGRAWAL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
51	D-CONTC/31010/2026 CONTC/4001/2026	ARATI KUMARI DASH VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
52	D-CONTC/22069/2026 CONTC/4002/2026	ADITYA NARAYAN MOHANTY VS SUBRAT KUMAR DASH, G.M. ORISSA PISCICULTURE DEVL P. CORP., BHUBANESWAR	PRANAB RANJAN CHHATOI VS	// 0 //
53	D-CONTC/22539/2026 CONTC/4003/2026	ULLI CHANDRAHAS DORA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR	ADV VS	// 0 //
54	D-CONTC/22436/2026 CONTC/4004/2026	TUNIBALA PATI VS DR. SWATI MISHRA, OAS (SAG)	ADV. VS	// 0 //
55	D-CONTC/26258/2026 CONTC/4005/2026	BENUDHAR NAYAK VS USHA PADHEE, IAS	ADV. VS	// 0 //
56	D-CONTC/26277/2026 CONTC/4006/2026	GAGAN BIHARI DAS VS USHA PADHEE, IAS	ADV. VS	// 0 //
57	D-CONTC/27087/2026	BANAMALI BEHERA	ADV.	//

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	CONTC/4007/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
58	D-CONTC/29324/2026	SUBHASHREE DASH	ADV.	//
	CONTC/4008/2026	VS	VS	0
		SOMESH KUMAR UPADHYAY, IAS,DIRECTOR OF TEXTILES AND HANDLOOM, ODISHA		//
59	D-CONTC/27319/2026	SOBHAGINI PADHAN	ADV.	//
	CONTC/4009/2026	VS	VS	0
		BIBHUTI BHUSAN NAYAK, IAS		//
60	D-CONTC/29361/2026	SANTOSH KUMAR ROUT	ADV.	//
	CONTC/4010/2026	VS	VS	0
		NITYANANDA BARIK, DISTRICT EDUCATION OFFICER, CUTTACK		//
61	D-CONTC/27796/2026	RANJIT KUNDU	SANTOSH KUMAR DWIVEDY	//
	CONTC/4011/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//
62	D-CONTC/29369/2026	SIBA CHARAN SAHU	RASHMI KANTA ACHARYA	//
	CONTC/4012/2026	VS	VS	0
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//
63	D-CONTC/29372/2026	ACHYUTA KUMAR DEY	ADV.	//
	CONTC/4013/2026	VS	VS	0
		BIRENDRA KARKARA, DSE, ORISSA		//
64	D-CONTC/27863/2026	SARAT CHANDRA TRIPATHY	ADV.	//
	CONTC/4014/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
65	D-CONTC/29375/2026	BHASKAR CHANDRA JENA	ADV.	//
	CONTC/4015/2026	VS	VS	0
		BIJAY MOHANTY, EXECUTIVE ENGINEER ELECTRICAL, SORO ELECTRICAL DIVISION, TPNODL,BALASORE		//
66	D-CONTC/27878/2026	SAJJAN KUMAR MODI	ADV.	//
	CONTC/4016/2026	VS	VS	0
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT, GOVT. OF ODISHA		//
67	D-CONTC/29534/2026	MURALIDHAR SAHOO	JAYDEEP PAL	//
	CONTC/4017/2026	VS	VS	0
		DIBYAJYOTI PARIDA, IAS, COLLECTOR AND D.M,PURI		//
68	D-CONTC/31219/2026	PRASANTA KUMAR PRADHAN	ADV	//
	CONTC/4018/2026	VS	VS	0

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69	D-CONTC/27885/2026 CONTC/4019/2026	SASI BHUSAN MOHAPATRO, BLOCK DEVELOPMENT OFFICER, POLASARA,GANJAM RAMA CHANDRA SAHOO VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// // 0 //
70	D-CONTC/29707/2026 CONTC/4020/2026	PRADIP KUMAR BARIK VS PROF.DR.DURGA MADHAB SATPATHY, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODISHA	ADV. VS	// 0 //
71	D-CONTC/28755/2026 CONTC/4021/2026	RAJ KUMAR BEHERA VS SURENDRA KUMAR,IAS, ADDL. CHIEF SECRETARY G.A. AND P.G DEPTT.	ADV VS	// 0 //
72	D-CONTC/30160/2026 CONTC/4022/2026	TAPAN KUMAR SAHU VS BIDYADHAR SAMAL,SUPDT. ENGINEER, MINOR IRRIGATION DIVISION, ANGUL	ADV. VS	// 0 //
73	D-CONTC/30119/2026 CONTC/4023/2026	BALARAM PRADHAN VS DR. N. TIRUMALA NAIK, COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.,GOVT. OF ODISHA	TANMAY MISHRA VS	// 0 //
74	D-CONTC/30682/2026 CONTC/4024/2026	SIDDHARTHA SHANKAR MAHAKHUD VS PARVEEN VERMA, C.E.O., TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), BURLA	TRILOCHAN NANDA VS	// 0 //
75	D-CONTC/20677/2026 CONTC/4025/2026	KHIROD CHANDRA DAS VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY	PRAVIN DAS VS	// 0 //
76	D-CONTC/21283/2026 CONTC/4026/2026	SMRUTIREKHA KAR VS BIRENDRA KORKARA DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
77	D-CONTC/28771/2026 CONTC/4027/2026	TAPAN DAS VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
78	D-CONTC/21579/2026 CONTC/4028/2026	SARANGADHAR JENA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA	ADV VS	// 0 //
79	D-CONTC/28821/2026 CONTC/4029/2026	BANAMALI BEHERA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //

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80	D-CONTC/28800/2026 CONTC/4030/2026	KALIA GOUDA VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
81	D-CONTC/22007/2026 CONTC/4031/2026	PRAKASH KUMAR MALIK VS Y.B. KHURANIA, I.P.S.	ADYASIDHI MISHRA VS	// 0 //
82	D-CONTC/22061/2026 CONTC/4032/2026	PARTHA SARATHI RATH VS BASANTA SOREN, SUPERINTENDING ENGINEER, CENTRAL MINOR IRRIGATION CIRCLE, BHUBANESWAR	ADV VS	// 0 //
83	D-CONTC/22757/2026 CONTC/4033/2026	AKSHAYA KUMAR SAHOO VS ANU GARG, CHIEF SECRETARY, GOVERNMENT OF ODISHA	ALOK KUMAR DAS VS	// 0 //
84	D-CONTC/23319/2026 CONTC/4034/2026	SIBANANDA SAHOO VS LIPAN KUMAR SAMAL, SUPERINTENDING ENGINEER, HEAD WORKS DIVISION, SAMAL	ADV. VS	// 0 //
85	D-CONTC/25212/2026 CONTC/4035/2026	RABINDRANATH OJHA VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
86	D-CONTC/24838/2026 CONTC/4036/2026	SAUMYA SRIVIDYA VS ASHEESH PANDEY, MANAGING DIRECTOR, UNION BANK OF INDIA	ADV. VS	// 0 //
87	D-CONTC/25217/2026 CONTC/4037/2026	SRIDHAR PRATAP SINGH VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF ,WATER RESOURCES ,ODISHA	SWAPNIL ROY VS	// 0 //
88	D-CONTC/25567/2026 CONTC/4038/2026	TRINATH PRADHAN VS PROF. DR. DURGAMADHAB SATAPATHY,DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHURDA	ADV. VS	// 0 //
89	D-CONTC/25625/2026 CONTC/4039/2026	BINAYA KUMAR BISWAL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
90	D-CONTC/26679/2026 CONTC/4040/2026	HARAMOHAN SAHOO VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
91	D-CONTC/28826/2026	BIKASHA KUMAR PRADHAN	ADV.	//

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	CONTC/4041/2026	VS	VS	0
		SUBRAT KUMAR PANDA, IAS, COLLECTOR CUM C.E.O,ZILLA PARISAD,BOUDH		//
92	D-CONTC/26681/2026	ARUN KUMAR PRADHAN	ADV.	//
	CONTC/4042/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
93	D-CONTC/28850/2026	AYANA SAHOO	ADV.	//
	CONTC/4043/2026	VS	VS	0
		BIRENDRA KORKERA, IAS, DIRECTOR, SECONDARY EDUCATION,ODISHA		//
94	D-CONTC/29714/2026	W BAIRAGI REDDY	ADV	//
	CONTC/4044/2026	VS	VS	0
		PROFESSOR JAGNESHWAR DANDAPAT VICE CHANCELLOR, UTKAL UNIVERSITY,BHUBANESWAR		//
95	D-CONTC/26683/2026	GOURA CHANDRA KABI	ADV.	//
	CONTC/4045/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
96	D-CONTC/28871/2026	ABHAYA KUMAR MOHANTY	ADV	//
	CONTC/4046/2026	VS	VS	0
		USHA PADHEE, ADDL. CHIEF SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT.,ODISHA		//
97	D-CONTC/26688/2026	BALABHADRA PRADHAN	ADV.	//
	CONTC/4047/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
98	D-CONTC/29783/2026	DEBENDRA KUMAR SAHOO	ADV	//
	CONTC/4048/2026	VS	VS	0
		SIDHARTH KATARIA,(I.P.S), SUPERINTENDENT OF POLICE, KENDRAPARA		//
99	D-CONTC/26694/2026	RAJKISHORE SAHOO	ADV.	//
	CONTC/4049/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
100	D-CONTC/28876/2026	DURYODHAN SAHOO	PRAFULLA KUMAR MOHAPATRA	//
	CONTC/4050/2026	VS	VS	0
		SHUBHA SARMA, IAS, SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.		//
101	D-CONTC/26698/2026	DOLAGOBINDA SAHOO	ADV.	//
	CONTC/4051/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
102	D-CONTC/28312/2026	SUBASH CHANDRA SAHOO	ADV	//
	CONTC/4052/2026	VS	VS	0

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103	D-CONTC/28409/2026 CONTC/4053/2026	ASHISH ISWAR PATIL,IAS, COLLECTOR ,DHENKANAL PRAMOD KUMAR SAHOO VS JAMINI SHADANGI, I.A.S	ADV. VS	// // 0 //
104	D-CONTC/28995/2026 CONTC/4054/2026	SARBESWAR NAIK VS NBS RAJPUT, I.A.S, PRINCIPAL SECY.,COMMERCE AND TRANSPORT,ODISHA	ADV. VS	// 0 //
105	D-CONTC/28997/2026 CONTC/4055/2026	RABINDRA PRASDA MISHRA VS SACHIN RAMACHANDRA JADHAV, I.A.S.,PRINCIPAL SECY., AGRICULTURE AND FARMERS WELFARE DEPT.,ODISHA	ADV. VS	// 0 //
106	D-CONTC/29239/2026 CONTC/4056/2026	UMESH KUMAR MAHAKUD VS SUBRAT KUMAR PANDA, IAS, COLLECTOR CUM C.E.O, ZILLA PARISAD,BOUDH	ADV. VS	// 0 //
107	D-CONTC/29447/2026 CONTC/4057/2026	ALOK PRADHAN VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
108	D-CONTC/29302/2026 CONTC/4058/2026	PRADIP KUMAR SAMANTARAY VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.ODISHA	SHASHI BHUSAN JENA VS	// 0 //
109	D-CONTC/29456/2026 CONTC/4059/2026	OM PRAKASH SAHU VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
110	D-CONTC/29465/2026 CONTC/4060/2026	GUNANIDHI BEHERA VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
111	D-CONTC/29475/2026 CONTC/4061/2026	ROHAN BEHERA VS PRASHANT LOKHANDE, CHAIRMAN CBSE,NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
112	D-CONTC/29322/2026 CONTC/4062/2026	SUBHASHREE DASH VS GUHA POONAM TAPAS KUMAR, IAS,COMMNR. CUM SECY., HANDLOOMS TEXTILES AND HANDICRAFTS DEPT.,ODISHA	ADV. VS	// 0 //
113	D-CONTC/29483/2026 CONTC/4063/2026	MALAYA RANJAN BEHERA VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //

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114	D-CONTC/27847/2026 CONTC/4064/2026	SUSHIL KUMAR SARANGI VS SANJAY KUMAR SINGH,IAS, PRINCIPAL SECRETARY WORKS DEPTT.	ADV VS	// 0 //
115	D-CONTC/29489/2026 CONTC/4065/2026	PRAYAGRAJ BADAPANDA VS PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
116	D-CONTC/29374/2026 CONTC/4066/2026	BENUDHARA NANDI VS BIRENDRA KARKARA, DSE, ORISSA	ADV. VS	// 0 //
117	D-CONTC/30946/2026 CONTC/4067/2026	SABITA MAHANANDA VS SONALI PATTNAIK, TAHASILDAR, BARGARH	ADV. VS	// 0 //
118	D-CONTC/30148/2026 CONTC/4068/2026	ASHOK KUMAR MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// 0 //
119	D-CONTC/30599/2026 CONTC/4069/2026	RUDRA NARAYAN PRADHAN VS ASWATHY S, IAS	ADV. VS	// 0 //
120	D-CONTC/19035/2026 CONTC/4070/2026	SULEKH CHARAN BHOI VS BIPLAB KUMAR NANDA,CHIEF EXECUTIVE CUM BRANCH MANAGER, UTKAL COOP. BANK LTD., BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/27109/2026 CONTC/4071/2026	MOHAN CHANDRA SAHOO VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
122	D-CONTC/30723/2026 CONTC/4072/2026	SK. MOINUDDIN VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// 0 //
123	D-CRLA/14006/2026 CRLA/593/2026	SOUMYA RANJAN BEHERA @ DIPU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMKA /123 /2023 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000052/2023
124	D-CRLA/20237/2026 CRLA/594/2026	SEIKH CHAND VS STATE OF ODISHA	SAMVIT MOHANTY VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
125	D-CRLA/20243/2026	SEIKH CHAND	SAMVIT MOHANTY	NABARANGAPUR TOWN /386 /2022

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	CRLA/595/2026	VS STATE OF ODISHA	VS	A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000061/2024
126	D-CRLA/20410/2026 CRLA/596/2026	RAJESH BHUE @ BABALU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /150 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000062/2023
127	D-CRLA/19289/2026 CRLA/597/2026	SURENDRA BEHERA @ SAURIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /68 /2014 A.D.J.,BHUBANESWAR(Khordha) CT/0000212/2014
128	D-CRLMA/4442/2026 CRLMA/75/2026	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	ADV. VS	KENDRAPARA SADAR /24 /2021 () //
129	D-CRLMC/19715/2026 CRLMC/2216/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /120 /2019 A.D.J.,DHENKANAL(Dhenkanal) CT/0000173/2024
130	D-CRLMC/20953/2026 CRLMC/2217/2026	ADIKANDHA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	KABISURYANAGAR /154 /2003 A.D.J.,KODALA(Ganjam) ST/0000173/2025
131	D-CRLMC/11308/2026 CRLMC/2218/2026	DIJABARA @ DURYODHAN NATH VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	ATHGARH /147 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000203/2023
132	D-CRLMC/18339/2026 CRLMC/2219/2026	SUKADEV DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE TOWN /304 /2014 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000159/2018
133	D-CRLMC/19107/2026 CRLMC/2220/2026	MADHUSUDAN BEHERA @ MADHU @ MADHU SUDEN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TIHIDI /197 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000187/2024
134	D-CRLMC/16139/2026 CRLMC/2221/2026	SANDEEP PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	LAXMISAGAR P.S. /2 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000057/2026
135	D-CRLMC/20992/2026 CRLMC/2222/2026	M/S. KASHVI INTERNATIONAL PVT. LTD., KEONJHAR VS STATE OF ODISHA	TANMAY MISHRA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) CMC/0000064/2026
136	D-CRLMC/20996/2026 CRLMC/2223/2026	M/S. KASHVI INTERNATIONAL PVT. LTD., KEONJHAR VS	TANMAY MISHRA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara)

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137	D-CRLMC/20848/2026 CRLMC/2224/2026	STATE OF ODISHA PHANI BHUSAN MANDAL@FANIBHUSAN MANDAL VS	MANGU NANDY VS	CMC/0000063/2026 KALIMELA /17 /2026 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000044/2026
138	D-CRLMC/20868/2026 CRLMC/2225/2026	STATE OF ODISHA SURAJ KHILLA@SURAJ KHILLO VS	MANGU NANDY VS	SEMILLIGUDA /95 /2016 JMFC, SEMILIGUDA(Koraput) GR/0000825/2016
139	D-CRLMC/20387/2026 CRLMC/2226/2026	STATE OF ODISHA BHAGAT RANA VS	DHIREN CHAUDHURY VS	SAINTALA /118 /2006 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000047/2022
140	D-CRLMP/14376/2026 CRLMP/885/2026	STATE OF ODISHA VICTIM VS	PRITAM KUMAR MOHANTY VS	/ /0 ()
141	D-CRLMP/20388/2026 CRLMP/886/2026	STATE OF ODISHA JALADHAR ROUT VS	RANJAN KUMAR NAYAK VS	// / /0 ()
142	D-CRLMP/15274/2026 CRLMP/887/2026	STATE OF ODISHA BIBHUTI PRASAD PANDA VS	ASIT KUMAR JENA VS	// MALKANGIRI /123 /2024 ()
143	D-CRLMP/19769/2026 CRLMP/888/2026	STATE OF ODISHA PRAFULLA CHANDRA KAR VS	HARAPRASAD PANDA VS	// / /0 ()
144	D-CRLMP/19797/2026 CRLMP/889/2026	STATE OF ODISHA MURARI CHANDAN VS	MOHAMMED RIAZ VS	// / /0 ()
145	D-CRLMP/19584/2026 CRLMP/890/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	PRAFULLA CHANDRA DAS VS	// / /0 ()
146	D-CRLREV/19720/2026 CRLREV/466/2026	STATE OF ODISHA ANTARYAMI SAHOO VS	BISWAJIT NAYAK VS	// / /0 JMFC, TUMUDIBANDHA(Kandhamal)
147	D-CRLREV/3823/2026 CRLREV/467/2026	STATE OF ODISHA RAJENDRA KUMAR GIRI VS	SUSHANTA KUMAR JOSHI VS	MIS.CASE/0000006/2026 / /0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000044/2025

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148	D-DSREF/21085/2026 DSREF/5/2026	STATE OF ODISHA VS SIPRIYAN DIGAL	ADV. VS	BAIDYANATHPUR /117 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000079/2022
149	D-EXP/15347/2026 EXP/75/2026	SIRLA MOHAN RAO VS BALA MUKUNDA BHUYAN	SARAT KUMAR BEHERA VS	// () //
150	D-FAO/30339/2026 FAO/831/2026	BIRAJA PRASAD DALAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000124/2017
151	D-FAO/31224/2026 FAO/832/2026	GAGAN BIHARI BEHERA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001036/2016
152	D-FAO/31285/2026 FAO/833/2026	JAYASHREE BALA MALLICK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002857/2017
153	D-FAO/31179/2026 FAO/834/2026	JAYADEV BARIK VS STATE OF ODISHA	BALARAM BEHERA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000600/2013
154	D-FAO/31431/2026 FAO/835/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,KUHURA, KALAHANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001981/2017
155	D-FAO/31429/2026 FAO/836/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUTURAPALI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000056/2019
156	D-ITA/20443/2026 ITA/7/2026	ACIT/DCIT CENTRAL CIRCLE,SAMBALPUR VS SHREE SALASAR CASTINGS PVT. LTD.,ROURKELA	SUBASH CHANDRA MOHANTY,SR.S.C VS	// () //
157	D-JCRLA/20955/2026 JCRLA/177/2026	SUBHENDU KUMAR DAS VS STATE OF ODISHA	ADV. VS	CHANDAKA P.S. /65 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000179/2023
158	D-JCRLA/20959/2026 JCRLA/178/2026	PRASANTA PADHAN@SUSHANTA@KAENTU VS STATE OF ODISHA	ADV. VS	JAMANKIRA /120 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000038/2023
159	D-JCRLA/20962/2026	NALU@SRINIBAS PATASAHANI	ADV.	JATNI P.S. /45 /2023

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	JCRLA/179/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) CT/0000198/2023
160	D-JCRLA/20964/2026 JCRLA/180/2026	AYUSH MUNDA VS STATE OF ODISHA	ADV. VS	AINTHAPALI /132 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000307/2024
161	D-JCRLA/20965/2026 JCRLA/181/2026	SURENDRA MULI@SUSANT SETHI VS STATE OF ODISHA	ADV. VS	TARASINGI /338 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000158/2025
162	D-JCRLA/20966/2026 JCRLA/182/2026	ANDHA BISHOYI VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /257 /2016 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000121/2017
163	D-JCRLA/20969/2026 JCRLA/183/2026	ABHAYA DEHURY@KAMBHEI VS STATE OF ODISHA	ADV. VS	DHENKANAL SADAR /650 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000334/2023
164	D-JCRLA/20970/2026 JCRLA/184/2026	SUGEN MUNDA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /30 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000012/2025
165	D-JCRLA/20973/2026 JCRLA/185/2026	GOURANGA MOHANTY VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /13 /1999 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000164/2004
166	D-JCRLA/20975/2026 JCRLA/186/2026	BASUDEV BEHERA VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /13 /1999 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000164/2004
167	D-JCRLA/20977/2026 JCRLA/187/2026	SHUKDEV KEVAT VS STATE OF ODISHA	ADV. VS	CAPITAL P.S. /400 /2018 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000020/2019
168	D-JCRLA/20980/2026 JCRLA/188/2026	KALIA@ABHAYA MAJHI VS STATE OF ODISHA	ADV. VS	DHUSURI /30 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000111/2018
169	D-JCRLA/20983/2026 JCRLA/189/2026	MADHUSUDAN DAS VS STATE OF ODISHA	ADV. VS	BASUDEVPUR /219 /2021 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000096/2021
170	D-JCRLA/20987/2026 JCRLA/190/2026	PRADEEP DAS VS	ADV. VS	GOPALPUR /108 /2024 DISTRICT & SESSIONS JUDGE,BERHAM

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171	D-JCRLA/21012/2026 JCRLA/191/2026	STATE OF ODISHA BISU@BISIKESHAN SETHY VS	ADV. VS	ST/0000300/2024 ANANDAPUR /66 /2011 DISTRICT & SESSIONS JUDGE,KEONJH.
172	D-JCRLA/21014/2026 JCRLA/192/2026	STATE OF ODISHA BISHNU MOHAPATRA VS	ADV. VS	ST/0000253/2011 BALUGAON P.S. /308 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
173	D-JCRLA/21017/2026 JCRLA/193/2026	STATE OF ODISHA SURENDRA DALAI@OKILA VS	ADV. VS	TR/0000519/2024 NACHUNI /74 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
174	D-JCRLA/21019/2026 JCRLA/194/2026	STATE OF ODISHA ANIRUDHA PARAMANIK VS	ADV. VS	TR/0000187/2023 BYREE /196 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajap
175	D-JCRLA/21022/2026 JCRLA/195/2026	STATE OF ODISHA SUDHANSHU SEKHAR SAHOO VS	ADV. VS	Spl/0000114/2024 KHURDA MODEL /4 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
176	D-JCRLA/21065/2026 JCRLA/196/2026	STATE OF ODISHA BANDHU NAIK VS	ADV. VS	TR/0000008/2025 CHHENDIPADA /43 /2000 A.D.J.,ANGUL(Anugul)
177	D-JCRLA/21066/2026 JCRLA/197/2026	STATE OF ODISHA AJIT PADHAN VS	ADV. VS	ST/0000027/2001 JAMANKIRA /86 /2022 A.D.J.,KUCHINDA(Sambalpur)
178	D-JCRLA/21067/2026 JCRLA/198/2026	STATE OF ODISHA RAHUL GHADEI VS	ADV. VS	ST/0000055/2022 JAJPUR ROAD /683 /2025 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
179	D-JCRLA/21068/2026 JCRLA/199/2026	STATE OF ODISHA ARJUNA BEHERA (CHHOTA) VS	ADV. VS	Spl/0000183/2025 DHARMASALA /572 /2025 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
180	D-JCRLA/21069/2026 JCRLA/200/2026	STATE OF ODISHA KULU@DHARMENDRA MALLIK VS	ADV. VS	Spl/0000133/2025 JAKHAPURA /52 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap
181	D-MACA/30061/2026 MACA/656/2026	STATE OF ODISHA DURYODHAN SATAPATHY VS NAV BHARAT TRANSPORT COMPANY, CUTTACK	PRADEEP KUMAR MISHRA VS	Spl/0000039/2025 // 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000019/2022

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182	D-MACA/24590/2026 MACA/657/2026	THE DIVISIONAL MANAGER , UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK VS ASHOK ROUT	SUBRAT SATPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000224/2018
183	D-MACA/30324/2026 MACA/658/2026	SURENDRA PATRA VS CHATURBHUJA MOHANTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000165/2016
184	D-MACA/23627/2026 MACA/659/2026	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS CHAITANYA DAS	SUBRAT SATPATHY VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000097/2024
185	D-MACA/30058/2026 MACA/660/2026	RADHAMANI PRADHAN VS BISWAJIT MOHANTY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000007/2020
186	D-MACA/8528/2026 MACA/661/2026	HDFC ERGO GENERAL INSURANCE COMPANY LTD, GANJAM VS SITAL TADINGI	ADAM ALI KHAN VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000020/2022
187	D-MACA/30035/2026 MACA/662/2026	SARASWATI SAHU VS PADMA CHARAN NAYAK	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000017/2024
188	D-MACA/28645/2026 MACA/663/2026	THE B.M.,NATIONAL INSURANCE CO. LTD., BERHAMPUR,GANJAM VS MOHAMMED QUMARUDDIN	MAHITOSH SINHA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000044/2023
189	D-MATA/28622/2026 MATA/231/2026	JHUMURI BEHERA VS KALU CHARAN BEHERA	RABINDRANATH BARIK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000162/2023
190	D-STREV/27426/2026 STREV/32/2026	M/S. MERCURY RASAYANS, GANJAM VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000154/2018
191	D-TRP(C)/31210/2026 TRP(C)/208/2026	RASHMI RANJAN NAYAK VS RUTUPRAVA SAMAL	PRAFULLA KUMAR BISWAL VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000252/2026
192	D-TRP(C)/31064/2026 TRP(C)/209/2026	RUTUPARNA MOHANTY VS SUBHRANSU SEKHAR MOHAPATRA	BIJAY KUMAR BEHERA VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000110/2024
193	D-TRP(C)/31293/2026	CHINUBALA MANDAL@DAS	AMLAN SHAKTI PAUL	//

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	TRP(C)/210/2026	VS PARAMANANDA DAS	VS	JUDGE FAMILY COURT, BHAWANIPAT CP/0000030/2026
194	D-TRP(C)/31222/2026	APARNA MALLIK	ASHOK KUMAR SAHOO	//
	TRP(C)/211/2026	VS APURBA RANJAN SAHOO	VS	JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000005/2026
195	D-TRP(C)/31333/2026	MADHUSMITA MISHRA	HRUDANANDA MOHAPATRA	//
	TRP(C)/212/2026	VS BISWARANJAN MISHRA	VS	JUDGE FAMILY COURT, BHUBANESWA CP/0000358/2026
196	D-WA/22481/2026	ASHARANI SWAIN	SOURAV DAS	//
	WA/948/2026	VS STATE OF ODISHA	VS	0 //
197	D-WA/26229/2026	SECY., ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR	ER. NAGENDRA KUMAR MOHANTY	//
	WA/949/2026	VS PURNA CHANDRA PARIDA	VS	0 //
198	D-WA/30370/2026	THE MD, ODISHA STATE WAREHOUSING CORP., BHUBANESWAR	ER. NAGENDRA KUMAR MOHANTY	//
	WA/950/2026	VS BASANT KUMAR BISWAL	VS	0 //
199	D-WA/28243/2026	STATE OF ODISHA	DEBASISH TRIPATHY, A.G.A	//
	WA/951/2026	VS M/S. INDIAN METALS AND FERRO ALLOYS LTD., BBSR	VS	0 //
200	D-WA/30385/2026	STATE OF ODISHA	ARABINDA TRIPATHY, A.G.A	//
	WA/952/2026	VS KHIROD CHANDRA DHIR	VS	0 //
201	D-WA/30397/2026	PUNJAB NATIONAL BANK ,NEW DELHI	ANJAN KUMAR BISWAL	//
	WA/953/2026	VS BICHITRA NAIK	VS	0 //
202	D-WP(C)/30601/2026	RABINDRA NATH JENA	PADMALAYA MOHAPATRA	//
	WP(C)/21499/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/30118/2026	MANAGING COMMITTEE OF TITLOTTAM U.P. (M.E) SCHOOL, BALESWAR	JAYASHREE BISWAL	//
	WP(C)/21500/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/29909/2026	CHANCHALA BEHERA	JAJATI KESHARI KHUNTIA	//
	WP(C)/21501/2026	VS	VS	0

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205	D-WP(C)/29524/2026 WP(C)/21502/2026	ODISHA INFORMATION COMMISSION, BHUBANESWAR DR. SUSANTA KUMAR BASA VS STATE OF ODISHA	JAYANANDA JENA VS	// // 0 //
206	D-WP(C)/28903/2026 WP(C)/21503/2026	SUJIT RAJ DEEP VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
207	D-WP(C)/28873/2026 WP(C)/21504/2026	PUJA PRADHAN VS UNION OF INDIA	TAPAN KUMAR BISWAL VS	// 0 //
208	D-WP(C)/29446/2026 WP(C)/21505/2026	MADHU SUDAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
209	D-WP(C)/30967/2026 WP(C)/21506/2026	RATIKANTA MALLICK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
210	D-WP(C)/29600/2026 WP(C)/21507/2026	SAI INSTITUTE OF PHARMACEUTICAL SCIENCE, SUNDARGARH VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
211	D-WP(C)/30156/2026 WP(C)/21508/2026	BHARATI ROUT VS SPECIAL SECRETARY TO FINANCE DEPARTMENT, GOVERNMENT OF ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
212	D-WP(C)/30930/2026 WP(C)/21509/2026	BAINA @ CHANDRA SEKHAR SAHOO VS BABAJI CHARAN PRUSTY	ASHOK KUMAR SAHOO VS	// 0 //
213	D-WP(C)/30285/2026 WP(C)/21510/2026	SABITRI DEVI CHARITABLE TRUST, JAJPUR VS BANKING OMBUDSMAN, RBI, SACHIVALAYA MARG, BHUBANESWAR	ALOK KUMAR PANDA VS	// 0 //
214	D-WP(C)/30773/2026 WP(C)/21511/2026	BIJAYLAXMI DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
215	D-WP(C)/30630/2026 WP(C)/21512/2026	DR. MANDAKINI TRIPATHY VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //

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216	D-WP(C)/30759/2026 WP(C)/21513/2026	PADMALAYA BAIRIGANJAN VS COLLECTOR, CUTTACK	RAJ KUMAR ROUT VS	// 0 //
217	D-WP(C)/30689/2026 WP(C)/21514/2026	UPPADA JAGANNATH VS INDIA FIRST LIFE INSURANCE CO.LTD, MAHARASHTRA	BISWAMBAR MOHANTY VS	// 0 //
218	D-WP(C)/29656/2026 WP(C)/21515/2026	CHAITANA SAHU @ CHAITANYA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
219	D-WP(C)/30632/2026 WP(C)/21516/2026	TRILOCHAN MOHANTA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
220	D-WP(C)/30273/2026 WP(C)/21517/2026	KISHORE KUMAR BEDANTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/30869/2026 WP(C)/21518/2026	DHANANJAYA SETH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
222	D-WP(C)/30403/2026 WP(C)/21519/2026	SULURI DEHURY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
223	D-WP(C)/30592/2026 WP(C)/21520/2026	ANITA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
224	D-WP(C)/30255/2026 WP(C)/21521/2026	ANUPAMA PATRA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
225	D-WP(C)/30212/2026 WP(C)/21522/2026	GOPABANDHU NAIK VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// 0 //
226	D-WP(C)/30027/2026 WP(C)/21523/2026	NIRUPAMA PALEI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
227	D-WP(C)/30069/2026	RENUBALA SWAIN	SUDARSAN BEHERA	//

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	WP(C)/21524/2026	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, TPCODL, KHORDHA	VS	0 //
228	D-WP(C)/27746/2026 WP(C)/21525/2026	ANUJA KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
229	D-WP(C)/30099/2026 WP(C)/21526/2026	DAYANIDHI JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
230	D-WP(C)/27922/2026 WP(C)/21527/2026	AMIT KUMAR SETHY VS BANK OF BARODA, MUMBAI	BISHNU PRASAD PRADHAN VS	// 0 //
231	D-WP(C)/30570/2026 WP(C)/21528/2026	JATINDRA RANA VS DILLIP KANDHA@CHERKHIA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/28552/2026 WP(C)/21529/2026	TARINI CHARAN GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
233	D-WP(C)/28775/2026 WP(C)/21530/2026	MAMATA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
234	D-WP(C)/30560/2026 WP(C)/21531/2026	LABANYABATI DEBATA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
235	D-WP(C)/29610/2026 WP(C)/21532/2026	JYOTISHMAN SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
236	D-WP(C)/29178/2026 WP(C)/21533/2026	MAMATA BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
237	D-WP(C)/30460/2026 WP(C)/21534/2026	BHAGABAN TUNG VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
238	D-WP(C)/29611/2026 WP(C)/21535/2026	DR.HARIPRASAD PATTANAYAK VS	BISHNU CHARAN SAHU VS	// 0

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239	D-WP(C)/29182/2026 WP(C)/21536/2026	STATE OF ODISHA PRATYUSA KUMAR DAS VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// // 0 //
240	D-WP(C)/29612/2026 WP(C)/21537/2026	KIRAN SAHA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
241	D-WP(C)/29621/2026 WP(C)/21538/2026	PUSPANJALI DAS @ NAYAK VS SASMITA NAYAK	PARTHA SARATHI DAS VS	// 0 //
242	D-WP(C)/29697/2026 WP(C)/21539/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK VS ADDITIONAL ASST COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
243	D-WP(C)/29886/2026 WP(C)/21540/2026	PRATYUSH MISHRA VS CHIEF EXECUTIVE OFFICER, TATA POWER WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR	JAJATI KESHARI KHUNTIA VS	// 0 //
244	D-WP(C)/29749/2026 WP(C)/21541/2026	TRILOCHAN PATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
245	D-WP(C)/29989/2026 WP(C)/21542/2026	OMM CONSTRUCTION, ANGUL VS REGIONAL PROVIDENT COMMISSIONER, BHUBANESWAR , KHURDA	SUBHENDU KUMAR DAS VS	// 0 //
246	D-WP(C)/29712/2026 WP(C)/21543/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
247	D-WP(C)/29780/2026 WP(C)/21544/2026	SARBESWAR PAHAD SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
248	D-WP(C)/31346/2026 WP(C)/21545/2026	PRADEEP KUMAR MAHAL VS THE COLLECTOR, JAJPUR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
249	D-WP(C)/30737/2026 WP(C)/21546/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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250	D-WP(C)/30499/2026 WP(C)/21547/2026	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/30660/2026 WP(C)/21548/2026	SANJIB KUMAR PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
252	D-WP(C)/31319/2026 WP(C)/21549/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
253	D-WP(C)/30735/2026 WP(C)/21550/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
254	D-WP(C)/29838/2026 WP(C)/21551/2026	SHASHI BHUSAN BAG VS REGISTRAR,COOPERATIVE SOCIETIES, BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
255	D-WP(C)/30864/2026 WP(C)/21552/2026	URMILA NANDINI DASH @ URMILA NANDINI DAS VS CHIEF EXECUTIVE OFFICER,TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD (TPSODL), GANJAM	JAJATI KESHARI KHUNTIA VS	// 0 //
256	D-WP(C)/30995/2026 WP(C)/21553/2026	UDIT PRASAD BABU VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-I CIRCLE, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
257	D-WP(C)/31231/2026 WP(C)/21554/2026	PEDADA RAKESH VS UNION OF INDIA	CHANDIPRASAD SAHANI VS	// 0 //
258	D-WP(C)/24387/2026 WP(C)/21555/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/29802/2026 WP(C)/21556/2026	BIJAY KUMAR ROUT VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
260	D-WP(C)/27455/2026 WP(C)/21557/2026	ANIL KUMAR MISHRA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
261	D-WP(C)/29019/2026	KAMINI BEHERA	SHASHI BHUSAN JENA	//

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	WP(C)/21558/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/30287/2026 WP(C)/21559/2026	SANTOSA KUMAR NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
263	D-WP(C)/29419/2026 WP(C)/21560/2026	TULASIRANI SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
264	D-WP(C)/30444/2026 WP(C)/21561/2026	BALUNKESWAR RAUT VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
265	D-WP(C)/30022/2026 WP(C)/21562/2026	RAJ BARDHAN AGASTI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
266	D-WP(C)/31131/2026 WP(C)/21563/2026	JYOSHNA PRIYA NIAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
267	D-WP(C)/30997/2026 WP(C)/21564/2026	BHASKAR CHANDRA SAHOO VS THE ASST.COMMISSIONER OF STATE TAX, CT AND GST CIRCLE-I, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
268	D-WP(C)/29340/2026 WP(C)/21565/2026	BILLOSH JONPURI VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
269	D-WP(C)/29540/2026 WP(C)/21566/2026	PRASANNA KUMAR PARHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
270	D-WP(C)/31205/2026 WP(C)/21567/2026	BIJAY KUMAR RAM VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/30600/2026 WP(C)/21568/2026	ARAKHITA ROUT VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
272	D-WP(C)/31209/2026 WP(C)/21569/2026	BATAKRUSHNA JENA VS	SUKANTA KUMAR MISHRA VS	// 0

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273	D-WP(C)/29604/2026 WP(C)/21570/2026	STATE OF ODISHA NIHAR RANJAN BAGARTY VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //
274	D-WP(C)/31126/2026 WP(C)/21571/2026	PENTA RADHAKRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
275	D-WP(C)/31242/2026 WP(C)/21572/2026	MANAGING COMMITTEE OF KUDAPADA GRAM PANCHAYAT HIGH SCHOOL, SAMBALPUR VS	DEEPIK KUMAR MOHAPATRA VS	// 0 //
276	D-WP(C)/29605/2026 WP(C)/21573/2026	STATE OF ODISHA HIMANSHU SEKHAR NAG VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
277	D-WP(C)/31040/2026 WP(C)/21574/2026	SIBA PRASAD BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
278	D-WP(C)/30733/2026 WP(C)/21575/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
279	D-WP(C)/29607/2026 WP(C)/21576/2026	SHRUTIRANI SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
280	D-WP(C)/31400/2026 WP(C)/21577/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
281	D-WP(C)/31420/2026 WP(C)/21578/2026	PRAVASH CHANDRA NAYAK VS THE STATE OF ORISSA	RAJENDRA N.ROUT VS	// 0 //
282	D-WP(C)/31464/2026 WP(C)/21579/2026	M/S. KARUNA, RAIKIA, KANDHAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
283	D-WP(C)/31402/2026 WP(C)/21580/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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284	D-WP(C)/29608/2026 WP(C)/21581/2026	ABHIJIT PRASAD SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
285	D-WP(C)/31403/2026 WP(C)/21582/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
286	D-WP(C)/31404/2026 WP(C)/21583/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
287	D-WP(C)/31434/2026 WP(C)/21584/2026	IBRAHIM KHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/31480/2026 WP(C)/21585/2026	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
289	D-WP(C)/31436/2026 WP(C)/21586/2026	BHARATI MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/31074/2026 WP(C)/21587/2026	SIDHARTHA KUMAR PANDA VS UNION OF INDIA	JAYDEEP PAL VS	// 0 //
291	D-WP(C)/29609/2026 WP(C)/21588/2026	OM PRAKASH MUND VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
292	D-WP(C)/30077/2026 WP(C)/21589/2026	SUSIL RAY VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
293	D-WP(C)/29763/2026 WP(C)/21590/2026	MAMATA JENA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/30172/2026 WP(C)/21591/2026	SADADHAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
295	D-WP(C)/31106/2026	SEKHAR CHANDRA BARIK	SANJAY KUMAR PATRA	//

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	WP(C)/21592/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/31125/2026 WP(C)/21593/2026	AJIT KUMAR MOHANTY VS COLLECTOR CUM DIST.MAGISTRATE, MAYURBHANJ	GYANESWAR SATPATHY VS	// 0 //
297	D-WP(C)/29501/2026 WP(C)/21594/2026	PRADIP SWAIN VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //
298	D-WP(C)/30680/2026 WP(C)/21595/2026	RAMESH CHANDRA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
299	D-WP(C)/31296/2026 WP(C)/21596/2026	FAZIL KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
300	D-WP(C)/30642/2026 WP(C)/21597/2026	KSHAMA NIDHI NATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
301	D-WP(C)/31339/2026 WP(C)/21598/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
302	D-WP(C)/30943/2026 WP(C)/21599/2026	MD. MATIUL HAQUE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
303	D-WP(C)/31501/2026 WP(C)/21600/2026	M/S. CHARIOT RESORT AND SPA, PURI VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //
304	D-WP(C)/31109/2026 WP(C)/21601/2026	SUBASH CHANDRA BAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
305	D-WP(C)/31047/2026 WP(C)/21602/2026	BHARAT CHANDRA SIAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
306	D-WP(C)/31440/2026 WP(C)/21603/2026	NIBEDITA SAHA VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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307	D-WP(C)/31457/2026 WP(C)/21604/2026	STATE OF ODISHA ANUPAMA NANDA VS	KRUSHNA CHANDRA DASH VS	// // 0
308	D-WP(C)/31381/2026 WP(C)/21605/2026	STATE OF ODISHA HAREKRUSHNA MALLIK VS	KSHIROD KUMAR ROUT VS	// // 0
309	D-WP(C)/31418/2026 WP(C)/21606/2026	UNION OF INDIA SANJAY PATRA VS	SITANSU MOHAN SINGH VS	// // 0
310	D-WP(C)/31341/2026 WP(C)/21607/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
311	D-WP(C)/31282/2026 WP(C)/21608/2026	STATE OF ODISHA SK. TASAWAR ALI VS	SUKANTA KUMAR NAYAK VS	// // 0
312	D-WP(C)/30928/2026 WP(C)/21609/2026	STATE OF ODISHA ARTATRAN SABAR VS	SEVATI SOREN VS	// // 0
313	D-WP(C)/31199/2026 WP(C)/21610/2026	STATE OF ODISHA M/S. BAJRANGBALI SPONGE AND POWER LTD., SUNDERGARH VS	GOURI MOHAN RATH VS	// // 0
314	D-WP(C)/31107/2026 WP(C)/21611/2026	M/S. TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), SAMBALPUR RASMITA SINGH VS	ANIMA KUMARI DEI VS	// // 0
315	D-WP(C)/31522/2026 WP(C)/21612/2026	STATE OF ODISHA BISHNU PRASAD NAYAK VS	NALINI KANTA SAHOO VS	// // 0
316	D-WP(C)/31108/2026 WP(C)/21613/2026	RESERVE BANK OF INDIA, BHUBANESWAR SUPRAVA MAHAPATRA VS	JAGABANDHU SAHU VS	// // 0
317	D-WP(C)/31377/2026 WP(C)/21614/2026	STATE OF ODISHA DR.NILAMADHAB SAHU VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/31011/2026 WP(C)/21615/2026	MANAGING COMMITTEE OF CHIKITAMATIA ANCHALIK VOCATIONAL HIGH SCHOOL, MAYAKUMAR SWAIN VS STATE OF ODISHA	CHINMAY KUMAR SWAIN VS VS	// 0 //
319	D-WP(C)/31291/2026 WP(C)/21616/2026	BASANTA SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS VS	// 0 //
320	D-WP(C)/30162/2026 WP(C)/21617/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHHOL, MUNDHATHAKURA, MAYAKUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //
321	D-WP(C)/31384/2026 WP(C)/21618/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //
322	D-WP(C)/31458/2026 WP(C)/21619/2026	JAGANNATH BEHERA VS UNION OF INDIA	LINGARAJ MOHANTY VS VS	// 0 //
323	D-WP(C)/31396/2026 WP(C)/21620/2026	ALEKH CHANDRA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //
324	D-WP(C)/31405/2026 WP(C)/21621/2026	RABINARAYAN MEKAP VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// 0 //
325	D-WP(C)/29790/2026 WP(C)/21622/2026	CHITTA RANJAN JENA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS VS	// 0 //
326	D-WP(C)/31514/2026 WP(C)/21623/2026	M/S CHANDAN AGRO RICE TECH, GANJAM VS AUTHORISED OFFICER UNION BANK OF INDIA, GANJAM	AMBIKA PRASAD MISHRA VS VS	// 0 //
327	D-WP(C)/31353/2026 WP(C)/21624/2026	HEMANTA KUMAR GIRI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //
328	D-WP(C)/31373/2026 WP(C)/21625/2026	LAKSHMAN HOTA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //
329	D-WP(C)/29722/2026	SANTOSH LOHRAS	SUBHADUTTA ROUTRAY	//

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	WP(C)/21626/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/30643/2026	KALPANA SA	SUBHADUTTA ROUTRAY	//
	WP(C)/21627/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/12541/2026	SURYAKANTA MOHANTY	DURGESH NARAYAN RATH	//
	WP(C)/21628/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/31159/2026	SUSHIL KUMAR BARIK	KUNAL KUMAR SWAIN	//
	WP(C)/21629/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/28947/2026	GANGADHAR BARIK(A)	SASWATI MOHAPATRA	//
	WP(C)/21630/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/29729/2026	DIGAMBAR BAGH	SUBHADUTTA ROUTRAY	//
	WP(C)/21631/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/31461/2026	ASHOK KUMAR PRADHAN	LINGARAJ MOHANTY	//
	WP(C)/21632/2026	VS UNION OF INDIA	VS	0 //
336	D-WP(C)/31393/2026	SUSHANTA PADHAN	TARUN PATNAIK	//
	WP(C)/21633/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/30863/2026	BIKASH KUMAR NAIK	SUBHADUTTA ROUTRAY	//
	WP(C)/21634/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/31162/2026	LABA PATRA	KUNAL KUMAR SWAIN	//
	WP(C)/21635/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/31401/2026	DILIP NAIK	TARUN PATNAIK	//
	WP(C)/21636/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/31163/2026	ANANDA KUMAR MAHAMALLIK	KUNAL KUMAR SWAIN	//
	WP(C)/21637/2026	VS	VS	0

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341	D-WP(C)/29730/2026 WP(C)/21638/2026	STATE OF ODISHA KESHNI BARWA VS	SUBHADUTTA ROUTRAY VS	// // 0
342	D-WP(C)/31342/2026 WP(C)/21639/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
343	D-WP(C)/29731/2026 WP(C)/21640/2026	STATE OF ODISHA MANJULATA ORAM VS	SUBHADUTTA ROUTRAY VS	// // 0
344	D-WP(C)/29912/2026 WP(C)/21641/2026	STATE OF ODISHA SHAIK SAJEDDIN @ SK SAJEDDIN VS	MOHAMMED RIAZ VS	// // 0
345	D-WP(C)/31145/2026 WP(C)/21642/2026	STATE OF ODISHA DURYODHANA JENA VS	DURGESH NARAYAN RATH VS	// // 0
346	D-WP(C)/31261/2026 WP(C)/21643/2026	STATE OF ODISHA SK.MAJIT ALI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
347	D-WP(C)/29733/2026 WP(C)/21644/2026	STATE OF ODISHA USHABATI NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0
348	D-WP(C)/30612/2026 WP(C)/21645/2026	STATE OF ODISHA THE COLLEGE OF PHARMACEUTICAL SCIENCE, PURI VS	SOURAV SUMAN BHUYAN VS	// // 0
349	D-WP(C)/31070/2026 WP(C)/21646/2026	STATE OF ODISHA PRAVAT KUMAR MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
350	D-WP(C)/31223/2026 WP(C)/21647/2026	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
351	D-WP(C)/31103/2026 WP(C)/21648/2026	STATE OF ODISHA BHAGABAN SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/31344/2026 WP(C)/21649/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
353	D-WP(C)/31141/2026 WP(C)/21650/2026	BINODA BIHARI MARTHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
354	D-WP(C)/31360/2026 WP(C)/21651/2026	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
355	D-WP(C)/31363/2026 WP(C)/21652/2026	JANARDAN MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
356	D-WP(C)/31142/2026 WP(C)/21653/2026	AKSHAYA KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
357	D-WP(C)/31228/2026 WP(C)/21654/2026	MANAGING COMMITTEE OF LAITARA UCCHA VIDYAMANDIR, KALAHANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/31143/2026 WP(C)/21655/2026	BIJAYALAXMI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
359	D-WP(C)/24564/2026 WP(C)/21656/2026	SUJATA DASH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
360	D-WP(C)/31379/2026 WP(C)/21657/2026	PRIYANATH PARIDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
361	D-WP(C)/31390/2026 WP(C)/21658/2026	PRAKASH CHANDRA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
362	D-WP(C)/30605/2026 WP(C)/21659/2026	SAMITA KUMARI PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
363	D-WP(C)/31466/2026	BAHANA @ BAHAN KANSARI	DIPANKAR ACHARYA	//

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	WP(C)/21660/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/31051/2026	BANAMALI UPADHYAY	SUBHADUTTA ROUTRAY	//
	WP(C)/21661/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/31348/2026	DEBABRATA SATAPATHY	SANGRAM JENA	//
	WP(C)/21662/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/31612/2026	BRAJAENDRA KANSARI	BUDHIRAM DAS	//
	WP(C)/21663/2026	VS STATE BANK OF INDIA, JEYPORE	VS	0 //
367	D-WP(C)/31121/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	//
	WP(C)/21664/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/30924/2026	DAMAYANTI PATTANAİK	SATYAJIT BEHERA	//
	WP(C)/21665/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/31211/2026	NANDINI SAHU	KUNAL KUMAR SWAIN	//
	WP(C)/21666/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/31414/2026	AJAY KUMAR NAYAK	DHANANJAYA MUND	//
	WP(C)/21667/2026	VS STEEL AUTHORITY OF INDIA LTD, ROURKELA	VS	0 //
371	D-WP(C)/31577/2026	NIKUNJA KUMAR MOHANTY	TANMAY MISHRA	//
	WP(C)/21668/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/31207/2026	KISHOR CHANDRA PADHAN	KUNAL KUMAR SWAIN	//
	WP(C)/21669/2026	VS STATE OF ODISHA	VS	0 //
373	D-ABLAPL/19625/2026	SUMIT HARIJAN	TUKUNA KUMAR MISHRA	UMERKOTE /275 /2025
	ABLAPL/8178/2026	VS STATE OF ODISHA	VS	0 //
374	D-ABLAPL/19750/2026	SAROJ SWAIN	CHEERA RANJAN SATAPATHY	CHOUDWAR /414 /2026
	ABLAPL/8179/2026	VS	VS	0

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375	D-ABLAPL/19752/2026 ABLAPL/8180/2026	STATE OF ODISHA KAILASH CHANDRA PAIKARA VS	CHEERA RANJAN SATAPATHY VS	// CHOUDWAR /413 /2026 ()
376	D-ABLAPL/16965/2026 ABLAPL/8181/2026	STATE OF ODISHA LAXMIDHAR ROUT VS	PRADIPTA BEURA VS	// GONDIA /34 /2011 J.M.F.C.,GONDIA(Dhenkanal)
377	D-ABLAPL/19060/2026 ABLAPL/8182/2026	STATE OF ODISHA NILIMARANI PATRA VS	GYANA RANJAN MAHAPATRA VS	ICC/0000121/2013 CHANDAKA P.S. /255 /2026 ()
378	D-ABLAPL/19850/2026 ABLAPL/8183/2026	STATE OF ODISHA NIRANJANA PODHA VS	AMITAV TRIPATHY VS	// MANAMUNDA /254 /2025 ()
379	D-ABLAPL/19525/2026 ABLAPL/8184/2026	STATE OF ODISHA GOBINDA SAHU VS	JYOTIRMAYA SAHOO VS	// BUGUDA /286 /2026 ()
380	D-ABLAPL/19749/2026 ABLAPL/8185/2026	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	CHEERA RANJAN SATAPATHY VS	// KHURDA MODEL /374 /2026 ()
381	D-ABLAPL/19873/2026 ABLAPL/8186/2026	STATE OF ODISHA BENUDHAR BARIK VS	BISHNU MOHAN MOHAPATRA VS	// BANSADA /279 /2025 ()
382	D-ABLAPL/20097/2026 ABLAPL/8187/2026	STATE OF ODISHA DATARAM DAS VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /281 /2026 ()
383	D-ABLAPL/20000/2026 ABLAPL/8188/2026	STATE OF ODISHA NIRMALA KARAN @ NIRMAL KARNA VS	JYOTIRMAYA SAHOO VS	// BARGARH RURAL /143 /2026 ()
384	D-ABLAPL/20596/2026 ABLAPL/8189/2026	STATE OF ODISHA NARENDRA NAIK VS	TARA PRASAD MOHAPATRA VS	// LATHOR /25 /2026 ()
385	D-ABLAPL/20141/2026 ABLAPL/8190/2026	STATE OF ODISHA SK JABED QUADRI @ RAJA VS	BHARAT JALLI VS	// PURUNABAZAR /179 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/20147/2026 ABLAPL/8191/2026	BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	DEBASNAN DAS VS	PARADEEP /202 /2024 () //
387	D-ABLAPL/20293/2026 ABLAPL/8192/2026	DEBI PRASAD MUDULI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
388	D-ABLAPL/20296/2026 ABLAPL/8193/2026	BABAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JAJPUR TOWN /234 /2026 () //
389	D-ABLAPL/20310/2026 ABLAPL/8194/2026	JOSHNA RANI JENA VS STATE OF ODISHA	AMLAN PANIGRAHI VS	BARAMBA /302 /2025 () //
390	D-ABLAPL/20487/2026 ABLAPL/8195/2026	SNEHASIS JENA @ LITUA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BRAMHA BARADA /132 /2026 () //
391	D-ABLAPL/20348/2026 ABLAPL/8196/2026	ADITYA PODDAR VS STATE OF ODISHA	SMARAJIT PRADHAN VS	BARGARH /139 /2026 () //
392	D-ABLAPL/20551/2026 ABLAPL/8197/2026	SOUMYA RANJAN DALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /669 /2026 () //
393	D-ABLAPL/20122/2026 ABLAPL/8198/2026	KALPANA DASH VS STATE OF ODISHA	RUCHI RAJGARHIA VS	KHAIRA /163 /2026 () //
394	D-ABLAPL/20590/2026 ABLAPL/8199/2026	JAYASMITA MALLIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //
395	D-ABLAPL/17037/2026 ABLAPL/8200/2026	SUDHANSHU SHEKHAR ROUT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DHARMASALA /216 /2026 () //
396	D-ABLAPL/20591/2026 ABLAPL/8201/2026	UPENDRA SOREN VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /68 /2017 () //
397	D-ABLAPL/20592/2026	PRABHAT KUMAR MALLIK @ TIKINA MALLIK	TARA PRASAD MOHAPATRA	CHANDANPUR /230 /2024

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	ABLAPL/8202/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20208/2026 ABLAPL/8203/2026	SUKANTA BHATTA @ BUBUNA BHATTA VS STATE OF ODISHA	DEBASIS ROUT VS	CHANDAPUR /94 /2026 () //
399	D-ABLAPL/20593/2026 ABLAPL/8204/2026	UMA SHANKAR SINGH SAMANTA @ UMA SHANKAR SUANSIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /28 /2026 () //
400	D-ABLAPL/20110/2026 ABLAPL/8205/2026	SUBHRAKANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /567 /2026 () //
401	D-ABLAPL/20599/2026 ABLAPL/8206/2026	PRIYAJYOTI PRUSTY @ LUCKY VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	RASOL /101 /2026 () //
402	D-ABLAPL/20329/2026 ABLAPL/8207/2026	NALINDRA HO VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KEONJHAR TOWN /643 /2026 () //
403	D-ABLAPL/20330/2026 ABLAPL/8208/2026	ABINASH SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIPADA TOWN /235 /2025 () //
404	D-ABLAPL/20307/2026 ABLAPL/8209/2026	PRIAYA RANJAN SAHOO @ RANJAN SAHOO VS STATE OF ODISHA	BISWAJIT SAMANTRAY VS	MAHANGA /78 /2026 () //
405	D-ABLAPL/20600/2026 ABLAPL/8210/2026	ARUNI @ ARUNEE GARUD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /123 /2026 () //
406	D-ABLAPL/20602/2026 ABLAPL/8211/2026	PRAKASH NAIK VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	RASOL /101 /2026 () //
407	D-ABLAPL/20603/2026 ABLAPL/8212/2026	SOUBHAGYA RANJAN JENA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BADAGODA P.S. /501 /2026 () //
408	D-ABLAPL/20431/2026 ABLAPL/8213/2026	SAMARESH NATH VS	RITURANJAN CHHOTARAY VS	PAHALA /262 /2026 ()

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409	D-ABLAPL/17687/2026 ABLAPL/8214/2026	STATE OF ODISHA LOKESWAR SAHU VS	DEBARAJ HATI VS	// TITILAGARH /94 /2026 ()
410	D-ABLAPL/20618/2026 ABLAPL/8215/2026	STATE OF ODISHA SATYABRATA SAHU VS	SOUBHAGYA KUMAR DASH VS	// BAIDYANATHPUR /341 /2026 ()
411	D-ABLAPL/20605/2026 ABLAPL/8216/2026	STATE OF ODISHA GANESWAR MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /373 /2026 ()
412	D-ABLAPL/17380/2026 ABLAPL/8217/2026	STATE OF ODISHA BALABHADRA SINGH VS	BIRAJA PRASAD MOHANTY VS	// NISCHINTAKOILI /209 /2026 ()
413	D-ABLAPL/20352/2026 ABLAPL/8218/2026	STATE OF ODISHA PRITAM MOHANTY VS	SARADA DASH VS	// CUTTACK SADAR /579 /2022 ()
414	D-ABLAPL/20617/2026 ABLAPL/8219/2026	STATE OF ODISHA GAJENDRA PAL VS	SARAT CHANDRA PADHI VS	// ANANTPUR /164 /2026 ()
415	D-ABLAPL/18775/2026 ABLAPL/8220/2026	STATE OF ODISHA TANMAYA NAYAK VS	SOUBHAGYA SWAIN VS	// BASUDEVPUR /299 /2026 ()
416	D-ABLAPL/18905/2026 ABLAPL/8221/2026	STATE OF ODISHA SUJIT MALIK VS	RAMESH MAHARANA VS	// DASARATHPUR /137 /2026 ()
417	D-ABLAPL/20374/2026 ABLAPL/8222/2026	STATE OF ODISHA DR. SUDATTA RAY VS	ABHILASH MISHRA VS	// BHARATPUR PS /574 /2026 ()
418	D-ABLAPL/19021/2026 ABLAPL/8223/2026	STATE OF ODISHA CHANDRAKANTA MALLICK VS	PRAMOD KUMAR JENA VS	// SINGLA /209 /2026 ()
419	D-ABLAPL/20424/2026 ABLAPL/8224/2026	STATE OF ODISHA CHUMUKI DALAI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// JENAPUR /172 /2026 () //

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420	D-ABLAPL/20428/2026 ABLAPL/8225/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHANDAKA P.S. /156 /2026 () //
421	D-ABLAPL/19895/2026 ABLAPL/8226/2026	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHANDAGIRI P.S. /586 /2026 () //
422	D-ABLAPL/20430/2026 ABLAPL/8227/2026	MD RAFIK @ RAJA KHANDI VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /436 /2026 () //
423	D-ABLAPL/20527/2026 ABLAPL/8228/2026	HARISANKAR NAIK @ CHHOTU @ HARISANKAR NAYAK VS STATE OF ODISHA	JAMINIKANTA DAS VS	SECTOR-7 /145 /2026 () //
424	D-ABLAPL/20451/2026 ABLAPL/8229/2026	JYOTISMAN NAYAK @ SUNIL NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	DHAULI PS /167 /2026 () //
425	D-ABLAPL/20531/2026 ABLAPL/8230/2026	KALIA NAIK @ TILAK NAYAK VS STATE OF ODISHA	JAMINIKANTA DAS VS	SECTOR-7 /145 /2026 () //
426	D-ABLAPL/20533/2026 ABLAPL/8231/2026	BINI NAIK @ BINOD KUMAR NAYAK VS STATE OF ODISHA	JAMINIKANTA DAS VS	SECTOR-7 /145 /2026 () //
427	D-ABLAPL/20681/2026 ABLAPL/8232/2026	SUNIL KUMAR DIP VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BARGARH SADAR /209 /2026 () //
428	D-ABLAPL/20463/2026 ABLAPL/8233/2026	KALIA @ BISWANATH ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRRI /91 /2025 () //
429	D-ABLAPL/20467/2026 ABLAPL/8234/2026	RAJU BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	ALAKUNDA /77 /2026 () //
430	D-ABLAPL/20180/2026 ABLAPL/8235/2026	JEET @ JIHIT @ ABHIJIT MAHURIA @ MOHORIA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /91 /2025 () //
431	D-ABLAPL/20470/2026	MALLIK JAHIR ALLI	HEMANTA KUMAR MOHANTA	BAISINGA /219 /2026

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	ABLAPL/8236/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/16018/2026 ABLAPL/8237/2026	PRABHAT ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHANDAKA P.S. /264 /2026 () //
433	D-ABLAPL/20475/2026 ABLAPL/8238/2026	TUNA @ MRUTUNJAY MOHAPATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /302 /2025 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000618/2025
434	D-ABLAPL/20480/2026 ABLAPL/8239/2026	MAYIMUDDIN SAHAJIT @ ROGA @ BULET VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /252 /2025 () //
435	D-ABLAPL/16732/2026 ABLAPL/8240/2026	TAPAS MARTHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /105 /2019 () //
436	D-ABLAPL/20309/2026 ABLAPL/8241/2026	DIPAK NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /186 /2026 () //
437	D-ABLAPL/19346/2026 ABLAPL/8242/2026	ROSAN DANDASENA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /153 /2026 () //
438	D-ABLAPL/20046/2026 ABLAPL/8243/2026	BISWAJIT BEHERA VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //